

COURT NO. 14
THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard on Wednesday The 6th day of November 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

Note: Matters Pertaining To Criminal Revision Cases Will Be Taken Up at 03:15 PM Onwards Daily

(BAIL PETITIONS)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	CRLP/6748/2024	SHAIK JILANI @ JANI Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR ANNABATHUNI	PUBLIC PROSECUTOR R YELLA REDDY	GUNTUR
2	CRLP/7260/2024	NANDIGAM SURESH BABU Vs THE STATE OF ANDHRA PRADESH	ROLLA MADHAVI	PUBLIC PROSECUTOR	GUNTUR
3	CRLP/7381/2024 IA 1/2024 Stay Petition	SRI ALLU ARJUN Vs THE STATE OF ANDHRA PRADESH	Y NAGI REDDY	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's	KURNOOL
<u>INTERLOCUTORY</u>					
4	CRLP/7789/2024	SHAIK MAHAMMAD RAFI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	GUNTUR
5	CRLP/7791/2024	AVULAPPAGARI K. BHASKAR Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	PUBLIC PROSECUTOR	CHITTOOR
6	CRLP/7792/2024	NAGULURI KAMALAMMA Vs THE STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	PUBLIC PROSECUTOR	PRAKASAM
7	CRLP/7797/2024	SHAIK AZGAR MAHAMMAD Vs THE STATE OF ANDHRA PRADESH	PARDHA SARADHI A V	PUBLIC PROSECUTOR	PRAKASAM
8	CRLP/7798/2024	KROIVI AJAY Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	PUBLIC PROSECUTOR	GUNTUR
9	CRLP/7801/2024	DR SURESH KUMAR Vs THE STATE OF ANDHRA PRADESH	ANGURU MANOHAR	PUBLIC PROSECUTOR	KRISHNA
10	CRLP/7803/2024	PANGI KAMESH Vs THE STATE OF AP	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
11	CRLP/7804/2024	KILLO SONNI @ SUNNY Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
12	CRLP/7805/2024	SAVALAM PRAKASH Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR	VISAKHAPATNAM
13	CRLP/7807/2024	SHYAM Vs	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM

		THE STATE OF AP			
14	CRLP/7812/2024	PANGI MALLESWAR RAO Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	PUBLIC PROSECUTOR	EAST GODAVARI
15	CRLP/7813/2024	KILLADA SAMUEL VIDYASAGAR Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VIZIANAGARAM
16	CRLP/7816/2024	TIMURU SOMALINGAM Vs THE STATE OF AP	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
17	CRLP/7820/2024	SAPPALA RAMURTHY Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
18	CRLP/7823/2024	NAGULA VENKAT RAO Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
19	CRLP/7825/2024	SHAIK ANAS Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR	GUNTUR
20	CRLP/7826/2024	BOBBEPALLI RAVI TEJA Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR	GUNTUR
21	CRLP/7831/2024	KODURU ARONU Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	PUBLIC PROSECUTOR	GUNTUR
22	CRLP/7836/2024 IA 1/2024 Miscellaneous Petition	G V SRINIVASRAO Vs THE STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	PUBLIC PROSECUTOR	KRISHNA
23	CRLP/7842/2024	NARISSETTY ANANDA RAJU @ ANTHONY MARIAY ANANDA RAJU Vs THE STATE OF ANDHRA PRADESH	GVVSR SUBRAHMANYAM	PUBLIC PROSECUTOR	GUNTUR
24	CRLP/7844/2024 IA 1/2024 Miscellaneous Petition	K C KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	PUBLIC PROSECUTOR	ANANTAPUR
FOR ADMISSION					
25	CRLRC/1088/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	ARJA TULASI KRISHNA Vs KOTHA VENKATESWARA RAO	SHAIK ALTAF	PUBLIC PROSECUTOR	KRISHNA
26	CRLP/7840/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	MERUGU NAGARJUNA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	GUNTUR
ADMISSION					
27	CRLP/4169/2024	M V V SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR M R K CHAKRAVARTHY	VISAKHAPATNAM

INTERLOCUTORY (REGULAR BAILS)

28	CRLP/6716/2024	RANJITH MANICKAM Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
29	CRLP/7277/2024 CRLP/7280/2024 CRLP/7283/2024 CRLP/7284/2024 CRLP/7315/2024	T. DAMU Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
30	CRLP/7280/2024	VETTI BOGI @ BOGHI (A1) Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
31	CRLP/7283/2024	V. TIRUMALA VASU(A20) Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
32	CRLP/7284/2024	KOMMA BOBBILI (A-18) Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
33	CRLP/7315/2024	KOPPEDU LAGNA KUMAR @ BADAI (A6) Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR

INTERLOCUTORY (ANTICIPATORY BAILS)

34	CRLP/7281/2024	VETTI BOGI @ BOGHI (A1) Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
35	CRLP/7316/2024	KOPPEDU LAGNA KUMAR @ BADAI Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
36	CRLP/7158/2024	DHEERENDRANANTH CHOWDARY MANNE Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR	VIZIANAGARAM
37	CRLP/7422/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Dispense with Petition IA 3/2024 Direction Petition	G M SHABUDDIN @ GHORI MOHAMMED SHABUDDIN Vs THE STATE OF AP	BASHEER AHMED	PUBLIC PROSECUTOR	CHITTOOR
38	CRLP/228/2024 CRLP/229/2024 CRLP/230/2024 CRLP/242/2024 CRLP/283/2024 CRLP/287/2024 CRLP/292/2024 CRLP/298/2024 CRLP/1584/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
39	CRLP/229/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
40	CRLP/230/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM

41	CRLP/242/2024	GORRAPATI LAJCSHMI NAGESWARAMMA Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
42	CRLP/283/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
43	CRLP/287/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
44	CRLP/292/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
45	CRLP/298/2024	GORREPATI RAVINDRA BABU Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
46	CRLP/1584/2024	GORRAPATI LAKSHMI NAGESWARAMMA Vs THE STATE OF ANDHRA PRADESH	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
47	CRLP/5250/2024	DIVVELLA CHANDU Vs THE STATE STATION HOUSE OFFICER	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
48	CRLP/5738/2024	NELAPUDI RAJU Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
49	CRLP/6468/2024	VEMURI SURENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	DAGGUBATI VENKATESWARA RAO	PUBLIC PROSECUTOR	GUNTUR
50	CRLP/6527/2024	N S KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	PUBLIC PROSECUTOR	CHITTOOR
51	CRLP/6609/2024	GANAPARTHI LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	E ANJANA REDDY	PUBLIC PROSECUTOR	ANANTAPUR
52	CRLP/6763/2024	BAPANPALLI SHAIK MAQBOOI Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR	ANANTAPUR
53	CRLP/6771/2024	SHAIK MUSTAFA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR	ANANTAPUR
54	CRLP/6772/2024	PARIKI SHAMEER BASHA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR	ANANTAPUR
55	CRLP/6870/2024	EATHAKOTI GANESH Vs THE STATE OF A.P.	K APPA RAO	PUBLIC PROSECUTOR	EAST GODAVARI

56	CRLP/7359/2024	MAKKALA PAVAN KUMAR Vs THE STATE OF AP	BUDIGE BHOJA RAAM	PUBLIC PROSECUTOR	KURNOOL
57	CRLP/7369/2024	LAKKU MADHAVA REDDY Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR	KRISHNA
58	CRLP/7376/2024 IA 1/2024 Miscellaneous Petition	M JAYASANKAR Vs THE STATE OF AP	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
59	CRLP/7418/2024 IA 1/2024 Miscellaneous Petition	KADIVETI SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	UMESH CHANDRA P V G	PUBLIC PROSECUTOR	SPS NELLORE
60	CRLP/7419/2024 IA 1/2024 Miscellaneous Petition	KADIVETI ANNA PURNA Vs THE STATE OF ANDHRA PRADESH	UMESH CHANDRA P V G	PUBLIC PROSECUTOR	SPS NELLORE
61	CRLP/7514/2024 IA 1/2024 Miscellaneous Petition	ABDUL JABBAR Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	PUBLIC PROSECUTOR	GUNTUR

COURT NO. 14
THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard on Wednesday The 6th day of November 2024(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
62	CRLP/5350/2024	RIYA MANDAL Vs THE STATE OF ANDHRA PRADESH	SANTHOSH KUMAR GANJA	PUBLIC PROSECUTOR	EAST GODAVARI
INTERLOCUTORY (REGULAR BAILS)					
63	CRLP/6158/2024	SELVI SUBHASH ADVIYAR Vs THE STATE OF AP	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
64	CRLP/6296/2024	GAMPARAI KONDA BABU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
65	CRLP/6753/2024	BUDH SAIN Vs THE STATE OF ANDHRA PRADESH	TINNAVALLI VENKATA MANOJ	PUBLIC PROSECUTOR	VISAKHAPATNAM
66	CRLP/6811/2024 IA 1/2024 Dispense with Petition	S SAYED SAVALI Vs THE STATE OF ANDHRA PRADESH	SRINIVASU L	PUBLIC PROSECUTOR	CHITTOOR
67	CRLP/6900/2024	MADHAVARAPU SURESH BABU Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
68	CRLP/6916/2024	THOMMARNDRU AKSHAY KUMAR Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	KRISHNA
69	CRLP/7084/2024	SHAIK AKBAR Vs THE STATE OF INSPECTOR OF POLICE	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
70	CRLP/7394/2024	POOLA MANOHAR Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY		CHITTOOR
71	CRLP/7408/2024	MARIGELA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	SINGURU SAI KRISHNA	PUBLIC PROSECUTOR	EAST GODAVARI
72	CRLP/7413/2024	MEHALA BALA SUBRAMANYAM @ BABU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
73	CRLP/7415/2024	RAVI @ PALATHOTTI RAVI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
74	CRLP/7417/2024	THATA HEMANTH KUMAR Vs THE STATE OF AP	B VAMSI KRISHNA	PUBLIC PROSECUTOR	GUNTUR
75	CRLP/7426/2024	THALLE APPARAO	GOLLAPALLI	PUBLIC PROSECUTOR	VISAKHAPATNAM

		Vs THE STATE OF ANDHRA PRADESH	MAHESWARA RAO		
76	CRLP/7429/2024	VALUGUTTALA REDDAPPA @ REDDAIAH @ PEDDA REDDEPPA @ REDDI Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	YSR KADAPA
77	CRLP/7434/2024	MARRI SANYASI RAO Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	VISAKHAPATNAM
78	CRLP/7435/2024	MUNCHANGI BABU RAO Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
79	CRLP/7437/2024	KORRA DHARABABU Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
80	CRLP/7438/2024	THAMATAPU PRASAD Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
81	CRLP/7440/2024	THAHA HUSSAIN PV Vs THE STATE OF ANDHRA PRADESH	KOLLI USHA KIRANMAYEE	PUBLIC PROSECUTOR	VISAKHAPATNAM
82	CRLP/7441/2024	BOBBARALA LAKSHMI Vs THE STATE OF AP	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
83	CRLP/7447/2024	KANHU CHARAN KORADA @ PUSHPARAJ Vs THE STATE OF AP	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
84	CRLP/7451/2024	KORRA DUMBU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	PUBLIC PROSECUTOR	EAST GODAVARI
85	CRLP/7461/2024	P MURUGAN @ MURUGANANDH Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR

INTERLOCUTORY (ANTICIPATORY BAILS)

86	CRLP/4857/2024	EDAGOTTU NAGENDRA Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	PUBLIC PROSECUTOR	CHITTOOR
87	CRLP/5073/2024	TALUPULA GANGADHAR Vs THE STATE OF ANDHRA PRADESH	NAUMENE SURAPARAJ KARLAPALEM	PUBLIC PROSECUTOR	ANANTAPUR
88	CRLP/5698/2024	RUSHI VENKATESHWARA OUTSOURCING AGENCY Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	PUBLIC PROSECUTOR	ANANTAPUR
89	CRLP/5740/2024	CM RAJESH Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR

90	CRLP/7370/2024	SALADI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	MATADA YUVASIVA SWAMY	PUBLIC PROSECUTOR	GUNTUR
91	CRLP/7407/2024	PALU MURALI @ MOLLI MURALI KRISHNA Vs STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR	VISAKHAPATNAM
92	CRLP/7414/2024	EEARNI SURYA MOHAN Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
93	CRLP/7424/2024	GADDAM STEPHEN EMMANUEL WESLEY Vs THE STATE OF ANDHRA PRADESH	PARDHA SARADHI A V	PUBLIC PROSECUTOR	EAST GODAVARI
94	CRLP/7430/2024	BHUKHYA NARENDRA RATHOD Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR	KRISHNA
95	CRLP/7450/2024	E. PRASANTH SUSHEEL KUMAR Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	PUBLIC PROSECUTOR	KURNOOL
96	CRLP/7466/2024	VUTLA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	PUBLIC PROSECUTOR	GUNTUR
97	CRLP/7470/2024	BALAPEDDI JAGADISH Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	PUBLIC PROSECUTOR	CHITTOOR
98	CRLP/7471/2024	BALAPEDDI JAGADISH Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	PUBLIC PROSECUTOR	CHITTOOR

COURT NO. 14**THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR****To be Heard on Wednesday The 6th day of November 2024(Adjourned Matters - PROCEEDINGS THROUGH HYBRID MODE)****(BAIL PETITIONS-2)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
99	CRLP/5620/2024	THAMBELI LAXMI Vs S.H.O.	SANTHOSH KUMAR GANJA	PUBLIC PROSECUTOR	EAST GODAVARI
FOR HEARING					
100	CRLP/6134/2024	KAMALESH VAISHNAV Vs THE STATE OF ANDHRA PRADESH	TINNAVALLI VENKATA MANOJ	PUBLIC PROSECUTOR	VISAKHAPATNAM
INTERLOCUTORY (REGULAR BAILS)					
101	CRLP/4847/2024	DEVARAPALLI SHIPHRA PRISCILLA SHYAM @ PRIYA Vs GOTTAPU NAVEEN KUMAR	VIJAYA KUMAR NAIDANA	S SRINIVASA RAO PUBLIC PROSECUTOR	VIZIANAGARAM
102	CRLP/5632/2024	GURRAM NAGARAJU Vs JETTI SUDHAKAR CHOWDARY	P NAGENDRA REDDY	HARISH KUMAR RASINENI PUBLIC PROSECUTOR	ANANTAPUR
103	CRLP/5676/2024	SHAIK MOHAMMAD GOUSE Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	KRISHNA
104	CRLP/6330/2024 IA 1/2024 Stay Petition	THE STATE ANTI CORRUPTION BUREAU Vs JOGU RAJEEV	MARRI VENKATA RAMANA		KRISHNA
105	CRLP/6331/2024 IA 1/2024 Stay Petition	THE STATE Vs AJMEERA RAMESH @ AJJIMERA RAMESH	MARRI VENKATA RAMANA	ANNAM NANCHARAIAH	KRISHNA
106	CRLP/6512/2024	THANGETI BHARATH Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
107	CRLP/6548/2024	BODDU SATYANARAYANA @ SATTIBABU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
108	CRLP/6581/2024	BODDETI SIVA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
109	CRLP/6656/2024	MURUKUTTI ESWAR SAI SATISH Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
110	CRLP/6874/2024	PANJAM BHADRAR RAO @ BHADRI Vs THE STATE OF ANDHRA PRADESH	KOPPISETTI PARVATI DEVI	PUBLIC PROSECUTOR	EAST GODAVARI
111	CRLP/6881/2024	KADIMPAILI SIDHARDHA	DEVASRI ROSHAN	PUBLIC PROSECUTOR	EAST GODAVARI

		@ SIDHU Vs THE STATE OF A.P.	KANCHARLA		
112	CRLP/6937/2024	ANSARALI RONAKALI SAYYED Vs THE STATE OF ANDHRA PRADESH	N V MOHANA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
113	CRLP/6950/2024	GALI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
114	CRLP/7065/2024	PANGI SUBU @ SUBBU @ SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
115	CRLP/7081/2024	DURI KOTESWARA RAO @ KOTI Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
116	CRLP/7101/2024	RANGA SAI SIVA SHANKAR Vs THE STATE OF ANDHRA PRADESH	VALLEPU MOUNIKA	PUBLIC PROSECUTOR	KRISHNA
117	CRLP/7176/2024	VANAM YESUBABU Vs THE STATE OF INSPECTOR OF POLICE	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
118	CRLP/7188/2024	ALLA GOPI @ GOPINADH Vs THE STATE OF AP	RAJA REDDY KONETI	PUBLIC PROSECUTOR	GUNTUR
119	CRLP/7195/2024	BONDA PRABHAKAR Vs THE STATE OF AP	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
120	CRLP/7212/2024	KILLO CHITTIBABU Vs THE STATE OF A.P.	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
121	CRLP/7233/2024	AMIT PATHAK Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
122	CRLP/7237/2024	KILLO JOGIRAJU Vs THE STATE OF A.P	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
123	CRLP/7474/2024	KORRA LAIKON @ LAKSHMAN Vs THE STATE OF ANDHRA PRADESH	MANDALI CHIRANJEEVI BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
124	CRLP/7475/2024	VANDALAM BALU BADDER Vs THE STATE OF ANDHRA PRADESH	MANDALI CHIRANJEEVI BABU		VISAKHAPATNAM
125	CRLP/7484/2024	MANDAPALLI DANIEL @ DANY Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	PUBLIC PROSECUTOR	EAST GODAVARI
126	CRLP/7498/2024	VADALI LAKSHMI NARASIMGHA SRINIVAS	K KOUTILYA	PUBLIC PROSECUTOR	EAST GODAVARI

		Vs THE STATE OF ANDHRA PRADESH			
127	CRLP/7505/2024	JOGI PAPA RAO @ PAPA RAO Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
128	CRLP/7515/2024	UMMADIPROLU SAI TEJA Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	SPS NELLORE
129	CRLP/7517/2024	GANTA VENKATA KANAKA RAJ KUMAR Vs THE STATE OF ANDHRA PRADESH	MUTYALA SOBHANADRI NAIDU	PUBLIC PROSECUTOR	KRISHNA
130	CRLP/7524/2024	PATUJI SHANKAR Vs THE STATE OF ANDHRA PRADESH	CH ESWAR RAO POLISETTY	PUBLIC PROSECUTOR	VISAKHAPATNAM
131	CRLP/7525/2024	UPPUTHOLLA VENKATESH @ MASI Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	GUNTUR
132	CRLP/7530/2024	BASSA APPA RAO Vs THE STATE OF ANDHRA PRADESH	TINNAVALLI VENKATA MANOJ	PUBLIC PROSECUTOR	VISAKHAPATNAM
133	CRLP/7537/2024	KONDURU SAIKUMAR RAJU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
134	CRLP/7538/2024	BEEMASINGI SYAM SUNDAR Vs THE STATE OF ANDHRA PRADESH	K KEDHARNATH CHOWDARY	PUBLIC PROSECUTOR	VISAKHAPATNAM
135	CRLP/7540/2024	M SANTOSH Vs THE STATE OF ANDHRA PRADESH	TINNAVALLI VENKATA MANOJ	PUBLIC PROSECUTOR	VISAKHAPATNAM
136	CRLP/7543/2024	POTTANGI DASARADHI Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
137	CRLP/7573/2024	PEDDI NAVEEN @ ADDI Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
138	CRLP/7574/2024	MEDA SAHITYA @ SAI Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	PUBLIC PROSECUTOR	KRISHNA
139	CRLP/7577/2024	ROWTHULA RAGHU BABU Vs THE STATE OF ANDHRA PRADESH	MOJJADA HARI KRISHNA	PUBLIC PROSECUTOR	WEST GODAVARI
140	CRLP/7579/2024	TOMPALA SAI @ NIKIL Vs THE STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	VISAKHAPATNAM

141	CRLP/7583/2024	SHIV PATRO @ SHIB PATRA Vs THE STATE OF ANDHRA PRADESH	TINNAVALLI VENKATA MANOJ	PUBLIC PROSECUTOR	VISAKHAPATNAM
142	CRLP/7584/2024	RAVADA KAMARAJU @ DEEPAK Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
143	CRLP/7585/2024	TANU Vs THE STATE OF ANDHRA PRADESH	BOOSARA V N PRAVEEN KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
144	CRLP/7587/2024	SMT. MAKKA VENKATA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
145	CRLP/7592/2024	SANA VIDYASAGAR REDDY Vs THE STATE OF AP	VENKATA REDDY CHITTEM	PUBLIC PROSECUTOR	YSR KADAPA
146	CRLP/7603/2024	KUREDE VANARAJU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
147	CRLP/7605/2024	KORRA ARJUN @ ARJUN KHARA Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
148	CRLP/7606/2024	BORRA NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
149	CRLP/7608/2024	SINDERI SURIBABU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
150	CRLP/7609/2024	PRASANATHY ROY Vs THE STATE OF ANDHRA PRADESH	BOOSARA V N PRAVEEN KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
151	CRLP/7611/2024	PANGI SRINU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
152	CRLP/7612/2024	KURISELA KANNABABU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
153	CRLP/7616/2024	KUNNAMBALLY ROHIND Vs THE STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR		VISAKHAPATNAM
154	CRLP/7621/2024	KILLO GENNU Vs THE STATE OF ANDHRA PRADESH	N V MOHANA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
155	CRLP/7625/2024	DONGA SATISH Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	PUBLIC PROSECUTOR	SPS NELLORE

156	CRLP/7631/2024	BIBEKANANDA HALDAR Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR	EAST GODAVARI
157	CRLP/7638/2024	SANKAM RAJUBABU Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
158	CRLP/7640/2024	MUNNANGI SURESH Vs THE STATE OF ANDHRA PRADESH	mannam raja sekhar	PUBLIC PROSECUTOR	KRISHNA
159	CRLP/7646/2024	INDRAJEET SINGH Vs THE STATE OF A.P	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
160	CRLP/7669/2024	SURABHI MAHESH Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	YSR KADAPA
161	CRLP/7671/2024	KILLO BALARAM Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
162	CRLP/7677/2024	BAIRAGI NARESH Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR	EAST GODAVARI
163	CRLP/7680/2024	SHAIK HASAN Vs THE STATE OF ANDHRA PRADESH	VENKAT RAO RAVULAPALLI	PUBLIC PROSECUTOR	SPS NELLORE
164	CRLP/7681/2024	VELUPULA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
165	CRLP/7682/2024	KASULA CHANDRASEKHAR Vs STATE OF ANDHRA PRADESH	MEDARA SIVA PRASAD	PUBLIC PROSECUTOR	YSR KADAPA
166	CRLP/7684/2024	PANGI BALANNA Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
167	CRLP/7685/2024	VANTHALA DAVEDHU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
168	CRLP/7686/2024	BODUGU NAVEEN Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	CHITTOOR
169	CRLP/7692/2024	NAKKA MAHESH Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	PUBLIC PROSECUTOR	WEST GODAVARI
170	CRLP/7698/2024	MR MUNAPAREDDHI CHINNA RAO Vs THE STATE OF ANDHRA PRADESH	Y BHANUSRI AKHILA	PUBLIC PROSECUTOR	VISAKHAPATNAM
171	CRLP/7707/2024	A. NANDA KUMAR @ NANDA KUMAR NAIDU	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR

Vs
THE STATE OF ANDHRA
PRADESH

INTERLOCUTORY (ANTICIPATORY BAILS)

172	IA/1/2024 Relaxation Petition CRLP/9862/2023	DARASANAPU ASHOK Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	- PUBLIC PROSECUTOR	GUNTUR
173	CRLP/4719/2024 IA 2/2024 Implead Petition	CHITIKELA GOVINDU Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	PUBLIC PROSECUTOR GHANTA SRIDHAR	VISAKHAPATNAM
174	CRLP/6511/2024	CHALLA JAGAN MOHAN REDDY Vs STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR	YSR KADAPA
175	CRLP/6576/2024 CRLP/7416/2024	P ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	G LAKSHMI	PUBLIC PROSECUTOR	KRISHNA
176	CRLP/7416/2024	R. VENKATA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	G LAKSHMI	PUBLIC PROSECUTOR	KRISHNA
177	CRLP/6973/2024	NICHINANAKOIIA SRINU @ NICHENAKOLA SRINU Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
178	CRLP/6974/2024	PUSA SATHIBABU Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
179	CRLP/7274/2024 IA 1/2024 Miscellaneous Petition	IMMADISETTI MASTANAMMA @ MASTHANAMMA Vs THE STATE OF ANDHRA PRADESH	CHETAN PONNURU	PUBLIC PROSECUTOR	GUNTUR
180	CRLP/7468/2024	CHINTALA NARASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH	CHETAN PONNURU	PUBLIC PROSECUTOR	PRAKASAM
181	CRLP/7533/2024	SREE RAMADASU RAMADEVI Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	YSR KADAPA
182	CRLP/7576/2024	NIMMAKAYALA ANAND REDDY Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR	YSR KADAPA
183	CRLP/7667/2024	YERRAGUDI RAM MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	N SAI PHANINDRA KUMAR	PUBLIC PROSECUTOR	ANANTAPUR

COURT NO. 14**THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR****To be Heard on Wednesday The 6th day of November 2024(Adjourned Matters - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY (REGULAR BAILS)</u>					
184	CRLP/5658/2024	VANTHALA KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
185	CRLP/6537/2024	NURUDDIN SK Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
186	CRLP/6538/2024	GANJAYI HARI KRISHNA Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
187	CRLP/6879/2024	AMIT GIRI Vs THE STATE OF ANDHRA PRADESH	KOPPISETTI PARVATI DEVI	PUBLIC PROSECUTOR	EAST GODAVARI
188	CRLP/6938/2024	BANDARU MADHU @ MADHU NAIDU Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
189	CRLP/6955/2024	ANEESH A Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>					
190	CRLP/2486/2024	CH.RENUKA @ P.RENUKA Vs STATE OF ANDHRA PRADESH	SATHEESH KUMAR EERLA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
191	CRLP/4827/2024	KORA SAMPATH KUMAR Vs THE STATE OF AP	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR	VIZIANAGARAM
192	CRLP/4981/2024	CHOWDAPPA @ H SANDHYA Vs THE STATE OF ANDHRA PRADESH	PHANI TEJA CHERUVU	PUBLIC PROSECUTOR	ANANTAPUR
193	CRLP/5048/2024	MANAM ANJIAH Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR	PRAKASAM
194	CRLP/5440/2024	S. HABEEB BASHA Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR	CHITTOOR
195	CRLP/5649/2024 IA 1/2024 Implead Petition	N VENKATEGOWDA Vs THE STATE THROUGH SHO	P HEMACHANDRA	PUBLIC PROSECUTOR M/S INDUS LAW FIRM	CHITTOOR
196	CRLP/5783/2024	KAJA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	PUBLIC PROSECUTOR	KRISHNA
197	CRLP/5784/2024	KAJA SRINIVASA RAO	PULIPATI RADHIKA	PUBLIC PROSECUTOR	KRISHNA

		Vs THE STATE OF ANDHRA PRADESH			
198	CRLP/5980/2024 CRLP/7172/2024	CHINTADA DILEEP KUMAR Vs STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR	SPS NELLORE
199	CRLP/7172/2024	BOBBALA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	MALIREDDY GOWTHAM	PUBLIC PROSECUTOR	SPS NELLORE
200	CRLP/6128/2024	MUDIREDDY RAMASUBBA REDDY Vs THE STATE OF AP	HARINATH REDDY SOMA	PUBLIC PROSECUTOR	CHITTOOR
201	CRLP/6129/2024	P VENKATA RAMAMUNI REDDY @ VENKAT Vs THE STATE OF AP	T D PANI KUMAR	PUBLIC PROSECUTOR	CHITTOOR
202	CRLP/7404/2024 IA 1/2024 Direction Petition	GUMMADI RAM MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	Alapati Vivekananda	PUBLIC PROSECUTOR S SATYANARAYANA MOORTHY	PRAKASAM
203	CRLP/7519/2024	LAVETI ATCHUTHA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	PUBLIC PROSECUTOR	VIZIANAGARAM
204	CRLP/7521/2024	SATISH @ DINESH T Vs THE STATE OF ANDHRA PRADESH	T KUMAR BABU	PUBLIC PROSECUTOR	CHITTOOR
205	CRLP/7617/2024	A VENKATA RAMANA Vs THE STATE OF AP	VASAVI RATNA KUMARI DANDAMUDI	PUBLIC PROSECUTOR	EAST GODAVARI
206	CRLP/7641/2024	MUNASWAMY NAIDU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
207	CRLP/7644/2024	CHATLA BAYANNA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR

FOR EXTENSION OF INTERIM ORDERS

208	CRLP/5197/2024 CRLP/4896/2024 CRLP/5230/2024 CRLP/5256/2024 CRLP/5367/2024 CRLP/5475/2024 CRLP/5487/2024 CRLP/5503/2024 CRLP/5550/2024 CRLP/5553/2024 CRLP/5585/2024 CRLP/5652/2024 CRLP/5671/2024 CRLP/5718/2024 CRLP/5724/2024 CRLP/5752/2024 CRLP/5839/2024 CRLP/5920/2024	CHALIVENDRA RAMAKRISHNA @ SALIVENDRA RAMAKRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	KRISHNA
209	CRLP/4896/2024	THOTA VENKATESWARAO Vs THE STATE OF AP	MUKKAMALLA RAMA SWAMY REDDY	PUBLIC PROSECUTOR	KRISHNA
210	CRLP/5230/2024 IA 1/2024	VINTA ADINARAYANA REDDY	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR	KRISHNA

	Miscellaneous Petition	Vs THE STATE OF ANDHRA PRADESH			
211	CRLP/5256/2024 IA 1/2024 Miscellaneous Petition	MANNE SUNDARA RAO Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR	KRISHNA
212	CRLP/5367/2024 IA 1/2024 Miscellaneous Petition	GONDI PARANDHAMAIAH Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR	KRISHNA
213	CRLP/5475/2024	GUDAVALLI RATNA SUDHAKAR @ SUDHAKAR Vs THE STATE OF A.P	KARANKI YASWANTH	PUBLIC PROSECUTOR	KRISHNA
214	CRLP/5487/2024 IA 1/2024 Extension Petition	SHAIK MOHAMMAD MOULANA ABDUL KALAM @ SK MM KHAN Vs THE STATE OF ANDHRA PRADESH	P SRILATHA REDDY	PUBLIC PROSECUTOR	KRISHNA
215	CRLP/5503/2024	KOSARAJU SASIDHAR Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	PUBLIC PROSECUTOR	KRISHNA
216	CRLP/5550/2024 IA 1/2024 Miscellaneous Petition	BHEEMAVARAPU YATEENDRA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	KRISHNA
217	CRLP/5553/2024	NAKKA PULLAIAH ALIAS GANDHI Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	PUBLIC PROSECUTOR	KRISHNA
218	CRLP/5585/2024	OLUPALLI MOHANA RANGA RAO Vs THE STATE OF ANDHRA PRADESH	SUNKARA RAJENDRA PRASAD	PUBLIC PROSECUTOR	KRISHNA
219	CRLP/5652/2024	SRI NANNAPANENI CHALAPATHI RAO Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	PUBLIC PROSECUTOR	KRISHNA
220	CRLP/5671/2024 IA 1/2024 Miscellaneous Petition	MR. VALLABHNENI VAMSI MOHAN Vs THE STATE OF A.P.	B VAMSI KRISHNA	PUBLIC PROSECUTOR	KRISHNA
221	CRLP/5718/2024	MOHAMMAD GOUSE Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	PUBLIC PROSECUTOR	KRISHNA
222	CRLP/5724/2024 IA 1/2024 Miscellaneous Petition	ANAGANI RAVI Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR	KRISHNA
223	CRLP/5752/2024 IA 1/2024 Miscellaneous Petition	SIMHADRI SUBBA RAO ALIAS SUBBA RAO GOUD Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR	KRISHNA
224	CRLP/5839/2024 IA 1/2024	SHAIK SARDAR JOHNY Vs	B V ANJANEYULU	PUBLIC PROSECUTOR	KRISHNA

Miscellaneous Petition

THE STATE OF ANDHRA
PRADESH

225 CRLP/5920/2024

POTHUMARTHI HEMANTH K V K VIKRAM KUMAR
@ BABI
Vs
THE STATE OF ANDHRA
PRADESH

PUBLIC PROSECUTOR

KRISHNA

COURT NO. 14**THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR****To be Heard on Wednesday The 6th day of November 2024(At 03:15 PM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
226	CRLRC/817/2022 IA 1/2022 Suspension Petition IA 1/2023 Extension Petition	K. KALYAN @ NANI Vs THE STATE OF ANDHRA PRADESH	HARANADHA RAJU KATTA	PUBLIC PROSECUTOR (AP) VANKINA ALLU AND PARTNERS	CHITTOOR
227	CRLRC/1179/2022 IA 1/2022 Stay Petition	SRI VUNDAVALLI MURALI KRISHNA Vs SMR. VUNDAVALLI RAMYASRI	J VENKATA RAMANA	G RONALD RAJU	WEST GODAVARI
228	CRLRC/842/2023 IA 2/2023 Stay Petition	SYED MAHABOOB Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP)	KURNOOL
229	CRLRC/907/2023 IA 1/2024 Extension Petition	E.NAGABUSHANAM Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR (AP) SWATHI PALLEBOYINA	ANANTAPUR
230	CRLRC/1025/2023	MEDAPATI DHARMA REDDY Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
231	CRLRC/260/2024 IA 1/2024 Stay Petition	CHOKKAPU KUMAR Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
232	CRLRC/507/2024 IA 1/2024 Suspension Petition CRLRC/585/2024 CRLRC/594/2024	HAZRATH KHAN Vs STATE OF AP	N SIVA REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
233	CRLRC/585/2024 IA 1/2024 Suspension Petition	HAZRATH KHAN Vs STATE OF AP	N SIVA REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
234	CRLRC/594/2024 IA 1/2024 Suspension Petition	HAZRATH KHAN Vs STATE OF A.P.	N SIVA REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
235	CRLRC/532/2024 IA 1/2024 Stay Petition	SIRIVISETTI KOTI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR	KRISHNA
<u>FOR COMPROMISE</u>					
236	CRLRC/901/2024 IA 1/2024 Suspension Petition	M. LAKSHMINARAYANA GUPTA Vs STATE OF ANDHRA PRADESH	SESHADRI GOALLA	PUBLIC PROSECUTOR	ANANTAPUR
<u>ADMISSION</u>					
237	CRLRC/724/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition	BOJJA JAYAPRAKASH Vs THE STATE OF ANDHRA PRADESH	P VASU SEKHAR	PUBLIC PROSECUTOR	YSR KADAPA

FOR ADMISSION

238	CRLRC/1100/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	DUDE VIJAYA SITA RAMA LAKSHMI Vs STATE OF ANDHRA PRADESH	R GOPI MOHAN	PUBLIC PROSECUTOR	WEST GODAVARI
239	CRLRC/1101/2024 IA 1/2024 Dispense with Petition IA 2/2024 Dispense with Petition IA 3/2024 Suspension Petition	M/S. SREE AKHILA GRAPHICS Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR	KRISHNA
240	CRLRC/950/2024 IA 1/2024 Direction Petition	SMT. GOWRI VISWANATHAN Vs VISWANATHAN VENKATASWAMY	TENEPALLI NIRANJAN	PUBLIC PROSECUTOR	CHITTOOR
241	CRLRC/951/2024 IA 1/2024 Suspension Petition	CHANDANA RATNA PRASAD RAO Vs ALA SRINIVASA RAO	KUNUKU RAJA SEKHAR	PUBLIC PROSECUTOR	KRISHNA
242	CRLRC/952/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Suspension Petition	SRI PUTTA TRINATH Vs SMT. AWARU SRI BHAVANA	S LAKSHMINARAYANA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
243	CRLRC/953/2024 IA 1/2024 Suspension Petition	KANDIKATIA SWARNA LATHA Vs THE STATE OF ANDHRA PRADESH	S BALA MOHAN RANGA	PUBLIC PROSECUTOR	KRISHNA
244	CRLRC/959/2024 IA 1/2024 Suspension Petition	GURUGUBELLI YOGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	V SUDHAKAR REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
245	CRLRC/966/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	KANAPARTHI KONDALA RAO Vs KANAPARTHI (GADDAGUNTI)PUSHPA	MAGANTI SAI KRISHNA	PUBLIC PROSECUTOR	KRISHNA
246	CRLRC/969/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	GURRAM SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	ANANTAPUR
247	CRLRC/1051/2024	PASUMARTHI VIJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	PUBLIC PROSECUTOR	CHITTOOR
248	CRLRC/1069/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	AKKAPALLI SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
249	CRLRC/1071/2024 IA 1/2024 Dispense with Petition	NAIM AHMAD Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
250	CRLRC/1076/2024 IA 1/2024 Stay Petition	REDDY BHARATHI Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM

251	CRLRC/1086/2024 IA 1/2024 Stay Petition	REDDY BHARATHI Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
252	CRLRC/1090/2024 IA 1/2024 Dispense with Petition	P.NAVEEN YADAV Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	PUBLIC PROSECUTOR	CHITTOOR
253	CRLRC/1095/2024 IA 1/2024 Suspension Petition	Y SOMESWARA RAO Vs STATE	KANAKALA DEVI PRASANNAKUMAR	PUBLIC PROSECUTOR	VIZIANAGARAM

ADMISSION

254	CRLRC/470/2023 IA 1/2023 Stay Petition	PLISETTY MARKANDEYULU Vs PINAPATRUNI ARUNA KUMAR @ POLISETTI ARUNA KUMAR	V V N NARAYANA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
255	CRLRC/653/2023 IA 1/2023 Stay Petition	NEERUGANTI SESHA REDDY Vs ALURU VENKATAREDDYGARI SUNANDA	Y V ANIL KUMAR	O UDAYA KUMAR	ANANTAPUR
256	CRLRC/846/2023 IA 1/2023 Leave Petition IA 2/2023 Condone Delay Petition IA 3/2023 Dispense with Petition IA 4/2023 Suspension Petition	V R PEDDA REDDY Vs THE STATE OF ANDHRA PRADESH	PASALA PONNA RAO	PUBLIC PROSECUTOR (AP)	CHITTOOR
257	CRLRC/852/2023 IA 1/2023 Direction Petition	K.MOGHILLESWARI Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	PUBLIC PROSECUTOR (AP) V SUDHAKAR REDDY	CHITTOOR
258	CRLRC/875/2024 IA 1/2024 Stay Petition IA 2/2024 Implead Petition	KUPPANNAGARI SAIBABA Vs THE STATE OF ANDHRA PRADESH	Kuppannagari Saibaba (PARTY IN PERSON)	PUBLIC PROSECUTOR	SRIKAKULAM
259	CRLRC/880/2024	NARAVA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	RAJESH MATCHA	PUBLIC PROSECUTOR	VISAKHAPATNAM

INTERLOCUTORY

260	CRLRC/600/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	KALAVAKURU SRINIVAS KUMAR REDDY Vs KALAVAKURU @REVURU SUJATHA @LAKSHMI SUJATHA	SANDEEP BHAVAN PAMARATI	S V MUNI REDDY PUBLIC PROSECUTOR	SPS NELLORE
261	CRLRC/1053/2024 IA 1/2024 Bail (u/s 397(1))	CHANUMOLU RAGHU BABU Vs THE STATE CBI	P VIJAYA KIRAN	P S P SURESH KUMAR	GUNTUR
262	CRLRC/1054/2024 IA 1/2024 Bail (u/s 397(1))	CHANUMOLU RAGHU BABU Vs THE STATE - CBI	P VIJAYA KIRAN	P S P SURESH KUMAR	GUNTUR

FINAL HEARING

263	CRLRC/224/2023 IA 1/2024-Vacate Stay Petition	MADDA YUSU RATNAM @ CHITTIBABU Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	PUBLIC PROSECUTOR (AP) T N M RANGA RAO	EAST GODAVARI
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